

17.16 hrs.

*Announcement by Speaker*

**CANCELLATION OF SITTING OF LOK SABHA AND CELEBRATION OF 50TH ANNIVERSARY OF QUIT INDIA MOVEMENT**

[English]

MR. CHAIRMAN : There is an announcement from the hon. Speaker. As has been agreed to at the meeting of the leaders of the Parties and the Groups today, the sitting on Monday, the 9th August, 1993, may be cancelled to enable the hon. Members to participate in the concluding celebrations of the 50th Anniversary of the Quit India Movement and to pay homage to the martyrs of the freedom movement.

The hon. Speaker has also to inform the House that a meeting of Members of both the Houses to mark the occasion will be held in the Central Hall on that day, the 9th August 1993, at 11 a. m. The hon. Members are requested to make it convenient to grace the meeting.

17.17 hrs.

**RESOLUTION RE : UNIFORM CIVIL CODE—Contd.**

[English]

MR. CHAIRMAN : Shri Mani Shankar Aiyar may continue his speech now.

SHRI MANI SHANKAR AIYAR (Mayiladuturai) : Mr. Chairman, Sir, I was saying that I did not need to be educated on the fact that this is a Private Member's Resolution. But a private Member does not... (Interruptions)

[Translation]

Shri Rajveer Singh please listen to me also because if you rise to comment, you must be prepared to listen to the other man's point of view also. (Interruptions)

SHRI RAJVEER SINGH (Aonla) : I do not want to comment in your manner. Because the comment you pass is meaningless.

AN HON. MEMBER : Please speak in Hindi.

SHRI MANI SHANKAR AIYAR : I will not speak in Hindi and I would like to speak in English.

SHRI RAJVEER SINGH : You are least bothered about Hindi.

[English]

MR. CHAIRMAN : Let us come to the subject now.

SHRI MANI SHANKAR AIYAR : Mr. Chairman, Sir, I seek your protection. (Interruptions)

MR. CHAIRMAN : Please do not make such a remark, which is not proper. (Interruptions)

SHRIMATI MALINI BHATTACHARYA (Jadavpur) : Mr. Chairman, a Member has got every right to speak in any language that he wants.

RROF. PREM DHUMAL (Hamirpur) : Nobody has objected to that... (Interruptions)

MR. CHAIRMAN : No comments on that subject now.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi) : At least now you should speak smilingly.

SHRI MANI SHANKAR AIYAR : I would not speak smilingly.

[English]

Mr. Chairman, Sir, I said that I oppose this Resolution because it is being moved at the wrong time. I regard this as a wrong time to move this Resolution because of an incident that took place at Ayodhya on the 6th December 1992. Just eight months ago, this country—its civilisation, its culture, its traditions—was subjected to the single most heinous assault known to us in the annals of modern India. The extent to which a section of our country feels that it has been sat upon has to be experienced, has to be understood. My suspicion is that the lady, who moved this Resolution has.... (Interruptions)

AN HON. MEMBER : She is an hon. Member.